

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

RAJYA SABHA
UNSTARRED QUESTION No. 345
TO BE ANSWERED ON THE 6th FEBRUARY, 2024

Bulk pharma drugs hub

345 Shri Sanjeev Arora:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the policy for building bulk pharma drugs hub in the country;
- (b) the details of such hubs set up in the country, State-UT/wise; and
- (c) whether Government is planning to setup such a hub in the State of Punjab, if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a) & (b): The Scheme for promotion of Bulk Drug Parks was approved by the Cabinet on 20.03.2020. The objective of the scheme is to facilitate setting up of Three (3) Bulk Drug Parks in the country thereby bring down the cost of manufacturing of bulk drugs by creation of world class common infrastructure facilities. Under the scheme, financial assistance is provided for creation of Common Infrastructure Facilities (CIF) viz.-

- I. Central Effluent Treatment Plant(s) (CETP)
- II. Solid waste management
- III. Storm water drains network
- IV. Common Solvent Storage System, Solvent recovery and distillation plant
- V. Common Warehouse
- VI. Dedicated power sub-station and distribution system with the necessary transformers at factory gate
- VII. Raw, Potable and Demineralized Water
- VIII. Steam generation and distribution system
- IX. Common cooling system and distribution network
- X. Common logistics
- XI. Advanced laboratory testing Centre, suitable for even complex testing/ research needs of APIs, including microbiology laboratory and stability chambers
- XII. Emergency Response Centre
- XIII. Safety/ Hazardous operations audits centre and
- XIV. Centre of Excellence etc. in any upcoming Bulk Drug Park promoted by State Government/State Corporation.

The financial assistance by the Centre is subject to a maximum limit of Rs.1000 Crore per park or 70% of the project cost of CIF (90% in case of North Eastern States and Hilly States

i.e. Himachal Pradesh, Uttarakhand, UT of Jammu & Kashmir and UT of Ladakh), whichever is less. The total financial outlay of the scheme is Rs. 3000 crore and the tenure of the Scheme is from 2020-21 to 2024-25.

Under the Scheme, grant-in-aid for creation of identified Common Infrastructure Facilities is released to a State Implementing Agency (SIA) set up by the State Government for implementing the Bulk Drug Park Project. State Implementing Agency (SIA) has to be a legal entity (with minimum 51% equity shareholding of State Government in the paid-up capital of SIA) set up by the State Government for the purpose of implementing the Bulk Drug Park Project and responsible for the day-to-day management of the Bulk Drug Park.

The Department had received proposals from 13 States, including Government of Punjab. After evaluation, final approval was accorded to the proposals of Andhra Pradesh, Gujarat and Himachal Pradesh.

(c): The proposal from the Government of Punjab under the scheme 'Promotion of Bulk Drug Parks' for setting up the Bulk Drug Park at Bathinda, Punjab was received. However, Government of Punjab vide letter dated 07.10.2022 withdrew the proposal for setting up of Bulk Drug Park at Bathinda.

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